

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 5331
TO BE ANSWERED ON 25TH MARCH, 2026

EPOS DEVICE EQUIPPED IN FAIR PRICE SHOPS

5331. SHRI JAGDAMBIKA PAL:
SHRI CAPTAIN BRIJESH CHOWTA:
SHRI TEJASVI SURYA:
SHRI LUMBARAM CHOUDHARY:
SHRI DAMODAR AGRAWAL:
DR. HEMANT VISHNU SAVARA:
SHRI BHARTRUHARI MAHTAB:
SHRI DILIP SAIKIA:
DR. MANNA LAL RAWAT:
SHRI PRADEEP KUMAR SINGH:
SMT. KAMLESH JANGDE:
SMT. SANJNA JATAV:
SHRI LAVU SRI KRISHNA DEVARAYALU:
SHRI YOGENDER CHANDOLIA:
SHRI RODMAL NAGAR:
SHRI BIBHU PRASAD TARAI:
SHRI MADHAVANENI RAGHUNANDAN RAO:
SHRI P P CHAUDHARY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): whether all Fair Price Shops (FPSs) in the country have been equipped with Electronic Point of Sale (EPOS) devices specially in districts under Bharatpur Lok Sabha Constituency and Uttar Pradesh, Karnataka and Dakshina Kannada, district-wise and if so, the details thereof;
- (b): the number of Fair Price Shops currently integrated with the Aadhaar-based authentication system in the Country especially in Rajasthan and Pali Lok Sabha Constituency;
- (c): whether the Government operates a real-time dashboard to monitor Public Distribution System (PDS) transactions in the States particularly in Chhattisgarh and if so, the details thereof;
- (d): the number of ration cards cancelled due to duplication or ineligibility after digitization in the country including Karnataka and Dakshina Kannada;
- (e): whether the Government proposes to integrate the PDS database with other welfare schemes to ensure targeted benefits in the Country especially in tribal dominated district like Palghar in Maharashtra; and
- (f): if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): More than 5.50 Lakh out of 5.51 Lakh Fair Price Shops (FPSs) i.e. 99.8% in the country have been automated by installing e-PoS devices for the distribution of foodgrains through Aadhaar biometric authentication of beneficiaries. Further, the status of Fair Price Shops (FPSs) integrated with e-PoS devices are as follows:

- **Rajasthan**-24,910 FPSs out of 27263 FPSs
 - Bharatpur- 976 FPSs out of 1018 FPSs
 - Pali-755 FPSs out of 808 FPSs
- **Uttar Pradesh**- 73127 FPSs out of 73138 FPSs
- **Karnataka**-20481 FPSs out of 20862 FPSs
 - Dakshina Kannada- 474 FPSs out of 476 FPSs

(c): The Department is continuously monitoring the ONORC operations and monthly PDS transactions through the Central Dashboard namely IM-PDS Portal (impds.nic.in) which provide dynamic information/reports about the portability as well as usual PDS transactions happening in the States/UTs (including Chhattisgarh State).

(d): As an outcome of the use of technology in TPDS operations i.e., digitization of ration cards/beneficiary databases, Aadhaar seeding, de-duplication process, identification of ineligible records, deaths, permanent migration of beneficiaries, etc. a total of 50,594 ration cards have been deleted in the State of Karnataka (including Dakshina Kannada) in the year 2025. Further, a Statement showing the number of deleted ration cards in the country for the year 2025 is at **Annexure**.

(e) & (f): At present, there is no proposal to integrate the Public Distribution System (PDS) database with other welfare schemes.

However, in order to strengthen transparency, improve data accuracy and enable rightful targeting of beneficiaries under NFSA, the Department has undertaken integration of the PDS database with databases of various Ministries/Departments. This includes data sharing and validation with entities such as Income Tax Department (CBDT), Ministry of Road Transport and Highways (MoRTH), Ministry of Corporate Affairs (MCA), GST (CBIC) and UIDAI among others.

STATUS OF DELETED RATION CARDS IN THE YEAR 2025

Sl.	State/UT	Number of deleted ration cards
1	Andhra Pradesh	102
2	Andaman & Nicobar	50,681
3	Arunachal Pradesh	1,128
4	Assam	24,381
5	Bihar	1,49,043
6	Chandigarh	2,401
7	Chhattisgarh	60,496
8	DNH and Daman & Diu	1,101
9	Delhi	11,438
10	Goa	3,467
11	Gujarat	69,102
12	Haryana	13,43,474
13	Himachal Pradesh	7,400
14	Jammu and Kashmir	3,036
15	Jharkhand	67,730
16	Karnataka	50,594
17	Kerala	7,261
18	Ladakh	764
19	Lakshadweep	32
20	Madhya Pradesh	260,285
21	Maharashtra	1,33,469
22	Manipur	6,515
23	Meghalaya	102
24	Mizoram	742
25	Nagaland	1,347
26	Odisha	1,21,134
27	Puducherry	763
28	Punjab	2,290
29	Rajasthan	6,05,826
30	Sikkim	2,116
31	Tamil Nadu	33,339
32	Telangana	1,40,947
33	Tripura	4,334
34	Uttar Pradesh	5,97,012
35	Uttarakhand	3,014
36	West Bengal	3,74,519
	Grand Total	41,41,385/-